

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-35/1999/1081/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Member, MACT,
Cachar, Silchar.

Dated Guwahati the 13th February, 2024.

Sub: **Casual leave.**

Ref:- Letter No. SMACT/14/I/5/79 dtd. 08.02.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave for two days on 12.02.2024 and 13.02.2024, along with station leave permission, from the evening of 09.02.2024 till the morning of 15.02.2024**, has been granted. The District & Sessions Judge, Cachar, Silchar, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.


Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-35/1999/1082-1083/A, dated 13.02.2024

Copy to:

1. The District & Sessions Judge, Cachar, Silchar.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
